

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

37. C.P. (CAA)/2765/MB/2018)

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **21.08.2018**

NAME OF THE PARTIES: SAAM Television Pvt Ltd

SECTION 230-232 of Companies Act, 2013

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**ORDER**

Company Petition admitted. Returnable by 06.09.2018.

SD/ -

BHASKARA PANTULA MOHAN  
Member (Judicial)

/SA/